

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 411 of 2013 in
DFR No. 2278 of 2013

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indian Wind Energy Association & Ors.Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Counsel for the Respondent(s): Mr. M.G. Ramachandran for R. 3 to 9

ORDER

It is represented that except Respondent Nos. 1 & 13, all other Respondents have been served. Therefore, issue fresh notice to Respondent Nos. 1 & 13. Dasti service is permitted.

Mr. M.G. Ramachandran, the learned counsel undertakes to file Vakalatnama on behalf of Respondent Nos. 3 to 9.

Post the matter on **09.01.2014.**

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson